RAJYA SABHA

[18 August, 2004]

SI. No. Name of States	Approved	Raised	
21. Tripura	5	4	
22. West Bengal	2		
23. Gujarat.		-	
24. Madhya Pradesh		-	
25. Uttaranchal		-	
26. Uttar Pradesh		-	
27. Pondicherry		-	
28. Karnataka			
29. Kerala		-	
30. Delhi	2	-	
TOTAL	75	36	

Abolishing of capital punishment

1520. SHRI MANOJ BHATTACHARYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering a proposal to abolish capital punishment in India;

(b) if so, the details thereof;

(c) whether the view points of Supreme Court of India, various High Courts, Bar Council of India and Law Commission have been solicited for the purpose and if not, the reasons therefor; and

(d) if answer to (a) above is in the negative whether Government would take any initiative in throwing the subject matter for a public debate at various fora so that an informed public opinion could be formulated with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) No, Sir.

(b) Does not arise inview of (a) above.

(c) No High Court or the Supreme Court has ever suggested reviewing

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or abolishing capital punishment in the country. The Law Commission of India has also recommended the retention of the capital punishment while reviewing the provisions of Indian Penal Code in its 156th Report.

(d) There is no intention of the part of the Government to do away with the capital punishment as the Law Commission in its 156th Report considered the issue in detail and after making comparative study of the law in other countries and after examining various judgements rendered by the apex court reiterated the view of retaining capital punishment.

Automobile thefts

1521. DR. ALLADI P. RAJKUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of automobiles stolen from Delhi and other cities in India are sent to Nepal and in North-Eastern States by criminals;

(b) if so, the number of such cases reported in Delhi during the last three years; and

(C) the steps taken to check this menace and the number of persons apprehended in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT) (a) As per available information, there have been some cases where vehicles stolen from different States were found registered at Guwahati with new registration numbers.

(b) Year-wise details of such cases reported in Delhi during the last three years in which recoveries have been made are as follows:

Year	No. of	cases	No.of vehicles recovered from Nepal and North-Eastern States
2001	3		3(1 Meghalaya, 2 Assam)
2002	7		7(3 Assam, 1 Meghalaya, 3 Arunachal Pradesh)
2003	5		5(5 Assam)

(c) A number of steps have been taken by Delhi Police to check this